

### Units engaged in Food Products

470. SHRIMATI ANANDIBEN JETHABHAI PATEL: Will the Minister of INDUSTRY be pleased to state:

(a) the details and total number of units engaged in food products in the country, particularly in Gujarat at present;

(b) the total investment involved in these units, State-wise; and

(c) the projected growth of these units during the current financial year and achievement in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SMT. KRISHNA SAHI): (a) to (c) Food Processing Units are both in the organised and un-organised sectors and as such information in this regard is not centrally maintained. As per the Annual Survey of Industries for 1991-92, there were 28552 units in food processing in the factory sector in the country with an investment of Rs. 18,550 crores approximately. Out of these, 1200 units in the factory sector were in the State of Gujarat with an investment of Rs. 1235 crores approximately.

### Delay in Bofors Probe

471. SHRI CHIMANBHAI MEHTA: Will the PRIME MINISTER be pleased to state:

(a) whether Government's attention has been drawn to the views item published in 'The Hindustan Times' dated the 24th May, 1995 under the caption "CBI flaws delayed Bofors probe".

(b) if so, the reaction of Government thereto; and

(c) whether it is a fact that Central Bureau of Investigation had not specifically asked for documents related to the sale of 155 MM Howitzers to India in the Swiss Bank which establish payments to civil servants and politicians?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SMT. MARGARET ALVA): (a) to (c) Yes Sir. It is incorrect to say that there is any delay from CBI. CBI has made the necessary legal requisition for all the relevant documents from the concerned Swiss Authorities and has completed all other formalities connected therewith. The CBI request has been accepted by the Swiss Federal Court. The Matter is under process. Final orders of the Inquiry Magistrate are awaited.

### Drinking Water in Karnataka

472. SHRI JANARDHANA POOJARY: Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to state:

(a) whether it is a fact that 50% of 56,689 rural habitations in Karnataka do not have sufficient potable water; and

(b) if so, the steps Government propose to take to provide the same?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL AREAS AND EMPLOYMENT (SHRI UTFAMBHAI PATEL): (a) As on 1.4.1995, 39.9% of rural habitations in Karnataka did not have sufficient potable water.

(b) The allocation under Accelerated Rural Water Supply Programme (ARWSP) has been increased from Rs. 42.72 crore during 1994-95 to Rs. 55.44 crore during 1995-96. Under State Sector Minimum Needs Programme, the provision of funds has been increased from Rs. 52.52 crore during 1994-95 to Rs. 55.87 crores during 1995-96. During 1995-96, 10,414 habitations are likely to be covered with safe drinking water. The remaining NC & PC habitations having supply level of less than 10 litre per capita per day are targetted to be covered during 1996-97.